


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : THC : DELHI

CIRCULAR

**Sub : Regarding postponement of Training/Sensitization programme of Court staff with respect to the specials needs of the differently abled litigants from 05/03/2019 to 11/03/2019.**

**Reference : No.8325-8565 Admn.II/Misc./2019 Dated : 28.01.2019**


All the staff/officials nominated for the captioned training programme scheduled for 05/03/2019 are hereby informed that the said training programme has been postponed. Now the said training/sensitization programme will be held on **11/03/2019** instead of 05/03/2019 at the same time and venue.

  
(Sanjay Kumar Aggarwal)  
Special Judge-03 (CBI, PC Act)/  
Chairperson (Training Programme)  
Central District, THC, Delhi

584 / 14136-14236  
No. .... Admn.II/Misc./2019 Dated, Delhi the ...05-03-2019

**Copy forwarded for information and necessary action to :**

1. P.S. to The Registrar General, Hon'ble High Court, Delhi
2. Personal Office of Ld. District & Sessions Judge(HQs), Delhi.
3. P.S. to the District Judge & Sessions Judge, West, New Delhi, East, North-East, Shahdara, South, South- East, North, North-West & South-West District, Delhi/New Delhi.
4. All the Courts and Branches of Central District, Tis Hazari Courts, Delhi.
5. The DDO (HQs)/Accounts Officer (HQs), Tis Hazari Courts, Delhi.
6. R & I Branch for uploading on Centralised Website through layers.
7. Hindi Section, Room No. 262, Tis Hazari Courts, Delhi.
8. The In-Charge, Pool Car Section (HQs), Tis Hazari Courts, Delhi.
9. The In-Charge, Care Taking Branch (HQs), Tis Hazari Courts, Delhi.

  
Special Judge-03 (CBI, PC Act)/  
Chairperson (Training Programme)  
Central District, THC, Delhi